

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:587  
ANSWERED ON:26.11.2012  
IMPORT OF CHEAP CHINESE GOODS  
Sardinha Shri Francisco

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether there has been any adverse effect on the local artisans and traders due to import of cheap products like electrical goods, crackers and gift items from China;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken to protect the Indian industry from the free flow of electrical goods, crackers and gift items into the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a)to(c): Import of any good presupposes that its domestic price is higher than foreign price. Hence, invariably imported goods will be cheaper than their domestic counterparts. Government have policies in place to ensure that interest of both domestic consumer and domestic producer of such goods are not severely jeopardized. To protect the consumers, quality/safety standards applicable to domestic goods are made equally applicable to imported goods. To protect the domestic producers, Trade Defense Measures like Anti-dumping & Safeguard measures are available to the domestic industry to seek relief against unfair trade practices by exporters of goods from other countries.

In case of electrical goods, safety is ensured through Electrical Wires, Cables, Appliances and Protection Devices and Accessories (Quality Control) Order, 2003. Import of fireworks (crackers) is restricted and subject to licensing under Import Policy.